

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 76 of 2017 (SZ)

Applicant(s) Suo motu proceedings initiated based on the news item published in "Malayala Manorama News Paper" – Malayalam Edition dated 25.03.2017 On the caption "BLACK CITY"	Respondent(s) 1. The Chief Secretary Government of Kerala, Kerala 2. The Secretary to Government, Environment & Forests, Kerala. 3. The Secretary to Government, Transport Department, Trivandrum 4. The Chairman, State Pollution Control Board, Trivandrum. 5. The Commissioner, Cochin Corporation, Kochi. 6. The District Collector, Ernakulam Counsel appearing for respondent/s M/s.A.S.Suvitha for R1,R2,R3 & R6 Mrs.V.K.Rema Smrithi for R4
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Note of the Registry	Orders of the Tribunal
Item No.7	<p>Date: 26th July, 2017</p> <p>Respondent No.4 filed the reply today. It is taken on record. The learned counsel appearing for the respondents 1 to 3, 5 and 6 seeks further time to file the reply. Let the reply be filed within two weeks.</p> <p>List on 29.8.2017</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>